

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 27680/2018

(Arising out of impugned final judgment and order dated 09-02-2018 in RAMA No. 1/2016 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

THE STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

KOTAK MAHINDRA BANK LIMITED

Respondent(s)

Date : 19-07-2019 This petition was MENTIONED today.

CORAM :

HON'BLE MRS. JUSTICE R. BANUMATHI
HON'BLE MR. JUSTICE A.S. BOPANNA

For Petitioner(s) Mr. Bhakti Vardhan Singh, AOR
(mentioned by)

For Respondent(s) Mr. E. C. Agrawala, AOR

UPON being mentioned the Court made the following
O R D E R

To retain its position and not to be deleted from the list.

(MAHABIR SINGH)

COURT MASTER (SH)

(Note : Matter is shown for listing on 06th August, 2019)

(NISHA TRIPATHI)

BRANCH OFFICER